

**GOVERNMENT OF INDIA  
SHIPPING, ROAD TRANSPORT AND HIGHWAYS  
LOK SABHA**

UNSTARRED QUESTION NO:2062  
ANSWERED ON:16.03.2005  
TOLL TAX  
Siddeswara Shri Gowdar Mallikarjunappa

**Will the Minister of SHIPPING, ROAD TRANSPORT AND HIGHWAYS be pleased to state:**

- (a) whether funds collected from toll tax which is meant for maintenance of roads on various National Highways remain unspent with the National Highways Authority of India (NHA);
- (b) if so, the steps taken by the Union Government in this regard;
- (c) whether the toll tax would be reduced in view of this unspent balance with the NHA;
- (d) whether the toll tax has been over estimated; and
- (e) if so, the time by which a final decision in this regard is likely to be taken?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING, ROAD TRANSPORT AND HIGHWAYS (SHRI K. H. MUNIYAPPA)

- (a) and (b) As per Government policy, user fees collected on the 4-laned National Highways are to be utilized for maintenance and for repayment of a portion of the external loan. It has been estimated that the overall user fee collection would just be sufficient to meet the maintenance, expenditure and repayment of external loans. During the initial years, the expenditure is only towards routine maintenance, whereas, once in every five years, periodical renewals are carried out. Therefore, there could be year-wise surplus or deficit against the user fee collections since the requirement for maintenance is not evenly spread over the years.
- (c) No, Sir.
  - (d) No, Sir.
  - (e) Does not arise.